

(e) Looking to the nature of information published and its clientele it may not be cost effective to bring out the journal in any other language for the present.

Consultancy for Hindi computers

611. DR. LOKESH CHANDRA:

SHRI P. N. SUKUL:

SHRIMATI USHA MALHOTRA:

Will the PRIME MINISTER be pleased to state:

(a) whether consultancy for Hindi computers has commenced; and

(b) if so, what are the details of fulltime personnel engaged in the Department of Electronics to develop Hindi computer software?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI M. S. SANJEEVI RAO): (a) No, Sir. Government is not giving any consultancy for Hindi Computers at present. However, Department of Electronics is taking promotional measures for the use of Devanagari in computers including the development of the Input/Output devices.

(b) Department of Electronics has set up a 'Hindi Computerization Cell' in July 1982, for the development of software for Devanagari computers and for the coordination of development programme in the field. At present there are three personnel in the cell engaged in the work.

Consultancy for Computers

612. DR. LOKESH CHANDRA:

SHRI P. N. SUKUL:

SHRIMATI USHA MALHOTRA:

Will the PRIME MINISTER be pleased to state:

(a) whether Government computers are planned to be equipped with

bilingual (Hindi and English) report processing facility; and

(b) whether there is any operational infrastructure to provide consultancy for computer based problem-solving and personnel training for Central and State Government Departments in Hindi?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI M. S. SANJEEVI RAO): (a) No, Sir. There is no plan to equip all Government computers with bilingual report processing facility. However, as and when required, computers using Hindi input/output facilities as may be introduced.

(b) The use of computers using Devanagari is not substantially different from those using English in the area of problem solving. Therefore, the Central and State Government Departments who have the necessary competence in computer based problem solving in English at present can very well handle the same in Hindi, in case they want to switch-over to the Hindi medium. Those organisation who are currently assisting the Central and State Government Departments in Computer Based Problem Solving and personnel training using English as a medium can assist the Department who want to switch-over to the Hindi medium as well.

Abduction of a married Lady

613. SHRI MIRZA IRSHADABAIG AIYUBBAIG: Will the Minister of HOME AFFAIRS be pleased to refer to reply to Unstarred Question 2616 given in the Rajya Sabha on 22nd March, 1984 and state:

(a) the name and the address of the person of Multani Dhanda, New Delhi, who reported the abduction of his wife together with the name of his wife and the name and address of the person who kidnapped her;

(b) what action has been taken against the alleged kidnapper;

(c) whether it is a fact that the alleged kidnapper was involved in some police cases which are pending with the Haryana Police;

(d) whether it is a fact that the said accused had been kept in Tihar Jail/Paharganj Police Station lock-up for five times because of his misbehaviour with his neighbours and other people nearby his house; and

(e) if reply to parts (c) and (d) above be in the affirmative the reasons for which it was stated that he was not involved in any criminal case and how the police authorities define the term 'Bad Character?'

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Shri Narain Dass, resident of MSC-191, Mohalla Yog Maya, Pahar Ganj, Delhi, had lodged a complaint about the abduction of his wife Smt. Banti Devi, by one Moti Lal, resident of 9591/11 Multani Dhanda, Delhi.

(b) A case under Section 366 IPC Police Station Pahar Ganj was registered against the alleged kidnapper. Smt. Banti Devi was recovered near Qutab Road on 28-2-1984. She was produced before the Metropolitan Magistrate on 29-2-1984, where she stated that she had gone to Vaishno Devi with her neighbour, Shri Moti Lal, of her own free will. The case has accordingly been cancelled on 30-3-1984 and the accused has been discharged by the Court.

(c) No such case is in the knowledge of the Delhi Police.

(d) Except for arrest in this kidnapping case, the accused was not involved in any other criminal case in Delhi.

(e) Does not arise in view of the reply given to parts (c) and (d).

Paper mills in the country

614. SHRI JAGADISH JANI: Will the Minister of INDUSTRY be pleased to state:

(a) the number of paper mills set up both by private sector and Government in different parts of the country till 31st December, 1983; and

(b) the performance of each of those paper Mills in 1983-84 with details?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO): (a) and (b) A statement indicating details of capacity and production of units engaged in the manufacture of paper and paper board during 1983, is attached. (See Appendix CXXX, Annexure No. 10).

Programmes to enable SC/ST to cross poverty line

615. SHRI JAGADISH JANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some State Governments in consultation with the Central Government have launched programmes so as to enable the Scheduled Castes and Scheduled Tribes to cross the poverty line during the Sixth Five Year Plan period;

(b) if so, the names of such States and the target set by those States for the purpose

(c) whether such programmes have been launched in Orissa; and

(d) if so, the progress made in Orissa so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) The Central Government and the Planning Commission in consultation with the State Governments have